

Theft of Staff Selection Commission Papers

2835. SHRI BHAKTA CHARAN DAS : Will the PRIME MINISTER be pleased to state :

(a) whether a flourishing racket in the theft and sale of staff Selection Commission examination question paper has been unearthed;

(b) if so, the details thereof;

(c) the persons arrested in this connection; and

(d) the action proposed to be taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) to (d) As per a Report received from the Delhi Police, they have recently arrested ten persons reportedly involved in leakage/ theft and sale of Staff Selection Commission's question papers in respect of Divisional Accountants/Auditors/ Upper Division Clerks, etc., Examination, 1995, and Clerks' Grade Examination, 1996. The arrested persons include five Government officials working in different offices—an Under Secretary and a Lower Division Clerk in the Planning Commission, an Upper Division Clerk in the National Crime Record Bureau, a Data Entry Operator Grade 'B' in the SSC and an Upper Division Clerk in the Income-Tax Office, New Delhi— and one daily rated casual labourer in the SSC. The Government officials were placed under deemed suspension and the casual labourer was disengaged from daily rated work, by the respective offices with effect from the date of their detention in police custody. Further necessary action against them will be taken by the concerned disciplinary authorities under the provisions of the relevant service rules, besides criminal prosecution.

[Translation]

Migration

2836. SHRI PAWAN DIWAN : Will the PRIME MINISTER be pleased to state :

(a) whether a large number of people are migrating from rural areas to the urban areas;

(b) if so, the number of people who migrated to the urban areas during the last five years and the reasons therefor and the population of rural areas as compared to urban areas; and

(c) the steps taken/proposed to be taken to check the migration?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b) Data on the number of people who migrated to urban areas during the last five years are not available. However, data furnished by the Office of the Registrar General of India regarding migration classified by places of last residence as per the 1991 census are given in the enclosed Statement. People migrate to urban areas because of prosperity pull factors (attraction of cities for jobs) and poverty-push factors (poor living conditions in rural areas). The population of rural areas as per 1991 census was 62.87 crores and that of urban areas was 21.76 crores.

(c) The Government of India has adopted a two-pronged approach to deal with the problems of migration of population from villages to the cities. These are development of rural areas and upgradation of living conditions of the rural poor through a number of rural development and employment generation schemes such as Jawahar Rozgar Yojana (JRY), Integrated Rural Development Programme (IRDP), Million Well Scheme (MWC), Employment Assurances Scheme (EAS), Development of Women and Children in Rural Areas (DWCRA), Training of Rural Youth for Self-Employment (TRYSEM), Drought Prone Areas Programme (DPAP) Desert Development Programme (DDP), Rural Water Supply (RWS) etc. and (ii) development of regional growth centres to enable them to emerge as places of economic growth and employment opportunities for surrounding rural hinterlands through the scheme of Integrated Development and Small and Medium Towns (IDSMT).

Statement**Migrants Classified by Place of Last Residence India-1991.**

Place of last residence	Rural Urban Status of place of last residence	Place where enumerated	Total Migrants		
			Persons	Male	Female
1	2	3	4	5	6
Total Migrants	Total	Total	232,112,973	64,308,038	167,804,935
Excluding (Jammu & Kashmir)		Rural	162,467,624	32,807,219	129,660,405
		Urban	69,645,349	31,500,819	38,144,530

1	2	3	4	5	6
Migrants with last residence elsewhere in India	Total*	Total	225,887,846	61,134,303	164,753,543
		Rural	159,190,095	31,196,064	127,994,031
		Urban	66,697,751	29,938,239	36,759,512
	Rural	Total	184,955,095	44,689,030	140,266,065
		Rural	145,045,231	26,451,780	118,593,451
		Urban	39,909,864	18,237,250	21,672,614
	Urban	Total	39,899,267	16,077,065	23,822,202
		Rural	13,479,429	4,547,492	8,931,937
		Urban	26,419,838	11,529,573	14,890,265
Migrants with last residence outside India	Total	5,927,882	3,068,146	2,859,736	
	Rural	3,074,720	1,551,401	1,523,319	
	Urban	2,853,162	1,516,745	1,336,417	
Unclassifiable	Total	297,245	105,589	191,656	
	Rural	202,809	59,754	143,055	
	Urban	94,436	45,835	48,601	

Note : 1*. Unclassifiable place of last residence is included in Total.

2. Figures in this statement do not include data for Jammu and Kashmir where 1991 Census was not conducted.

[English]

Land Scam

2837. SHRI JANG BAHADUR SINGH PATEL :
SHRI RAMSAGAR :

Will the PRIME MINISTER be pleased to state :

(a) whether the attention of the Government has been drawn to the news-items captioned (i) "Government yet to acquire 'acquired' land" (ii) "Charitable trust grabs gram Sabha land" and (iii) "Files pertaining to land scam missing" appearing in the 'Hindustan Times' dated February, 21, 22 and 23, 1997 respectively;

(b) if so, the fact thereof; and

(c) the action taken thereon including the punishment proposed to be meted out to those found guilty in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

Payments to Labourers

2838. DR. BALIRAM : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the wages are not being paid by the Gram Pradhans to the labourers engaged in the works being undertaken by Gramsabhas in Lalganj Parliamentary constituency of Ajamgarh district in Uttar Pradesh;

(b) if so, whether the labourers are not making complaint to the Government as they are afraid of Pradhans;

(c) if so, whether the Government propose to conduct any secret enquiry into this matter;

(d) if so, by when; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) and (b) No such report has been received in this Ministry.

(c) to (e) Rural employment programmes of this Ministry are being implemented by the State Governments. As and when any complaint is received, the same is referred to the State Governments for taking necessary remedial action.

Vacation of Accommodation

2839. SHRI TARIQ ANWAR : Will the PRIME MINISTER be pleased to state :

(a) whether widows of awardees of Ashoka Chakra are being asked to vacate the Government accommodation within six months of the death of their husbands;

(b) if so, the details thereof;

(c) whether there is any proposal to allow the widows to retain the Government accommodation in recognition of services rendered by their husbands to the nation;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?